

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-167(ND)/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2017**

NAME OF THE COMPANY: M/s Simplex Infrastructures Ltd Vs. M/s
Agrante Infra Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner (s) : Mr. Nachiketa Goyal, Advocate

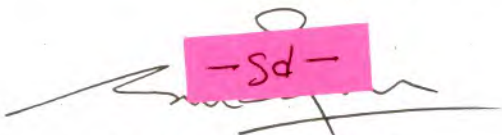
For the Respondent (s) : Mr. Mayank Bughani, Advocate

Mr. Pradceep Debnath, Corporate Debtor

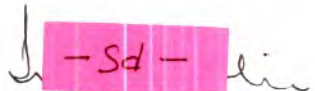
ORDER

As per the recommendations received from IBBI, Mr. Harkesh Taneja, Regn No. (IBBI/IPA-003/IP-N00054/2017-18/10494), A-1-B/49B, Paschim Vihar, New Delhi-110063, Email: fincost@htaraco.com, Mobile No. 93119596778, is appointed as the IRP in this case. Ld. Counsels for the Petitioner and Respondent are both present in court and have been apprised about the same. Due intimation be given to the IRP by the Petitioner who shall take all necessary steps as are required under the statute and file his report.

Copy of the order be given Dasti.


**(S. K. Mohapatra)
Member (T)**

(Lekh Raj Singh)


**(Ina Malhotra)
Member (J)**